

OA 16/95 1847/94

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13/1/95 Hon. Mr. T. L. Verma, Jn

Shri N. N. Singh for the applicant. Shri N. B. Singh Sr. Standing Counsel has filed affidavit intimating that proper handing over & taking over of charge from Shri D. K. Gupta has taken place. Annexure-8 to the affidavit is the charge report of handing over charge by the applicant. Shri D. K. Gupta, with this, the direction <sup>to be effected</sup> given by order dated 23/12/94, that the process of handing over charge should be completed within 2 weeks, has been complied with & as such there is nothing more to be done. Hence this may be consigned.

AL  
JN

Jr